

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 31.07.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	ABA 798/20	Sadashiv @ Mahul Pandey V/s State	Hearing
2	MA 204 /20 in SC 306/20	Amol Mohan Avate V/s State	Hearing
3	M.A.1034/20 (Fresh)	Sharad Pandit Pagar Vs. Bandra Pol.Stn.	Say & Hearing
4.	B.A.1676/20 (Fresh)	Pravin Ramesh Makwana Vs. Bandra Pol.Stn.	Say & Hearing
5	Email Exh.488 & Exh.489 in S.C.830/15	D.C.B.C.I.D.Unit XI Vs. Geeta @ Simran Firoz Sayyed & Agnes Wilson Greuses& Ohters.	Say & Hearing
6.	M.A. 405/18	Babulal Munot V/s State-V.P. Road	Argument